

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1034
TO BE ANSWERED ON FEBRUARY 05, 2026**

URBAN AMENITIES IN AMROHA

NO. 1034. SHRI KANWAR SINGH TANWAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has considered improvement of urban amenities and public spaces including strengthening street lighting, pedestrian safety measures, park development and upgrading community facilities in Amroha district, Uttar Pradesh and its areas such as Hasanpur, Joya, Bachhrayun, Naugawan Sadat, and Mandawar in order to further improve the quality of life of the citizens;**
- (b) if so, the details of the Government's support for urban infrastructure in the said district including city-level project approvals, implementation timelines and convergence arrangement with local bodies; and**
- (c) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): As per the 12th Schedule of the Constitution of India, urban amenities and facilities such as parks and gardens, is function of Urban Local Bodies (ULBs) and Urban Development Authorities. The Government of India supplements the efforts of States/UTs through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

Under AMRUT/ AMRUT 2.0, States are empowered to select, appraise, prioritise and implement the projects within broad framework of Mission guidelines. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to approve, monitor and supervise the implementation of the scheme at the State level. On recommendation of the SHPSC, Apex Committee of Ministry of Housing & Urban Affairs (MoHUA) approves projects within the broad framework of Mission.

In Amroha district, Amroha city is covered under AMRUT. Under AMRUT, Amroha city has taken up 08 projects, which included 06 park projects. 18,333 water tap connections and 27,300 sewer connections/ household septage coverage provided under AMRUT & Convergence. 1.95 acre of green space area developed. Details of the projects under AMRUT are given in Annexure-I.

Under AMRUT 2.0, so far, the State has taken up 10 projects worth ₹151.23 crore relating to water supply and water body rejuvenation in Amroha district. Approved projects cover 23,585 new water tap connections and 13.20 acre of water body rejuvenation. Status of the projects under AMRUT 2.0 are given in Annexure-II.

ANNEXURE-I REFERRED TO IN REPLY TO PART (A) TO (C) OF UNSTARRED QUESTION NO. 1034 REGARDING “URBAN AMENITIES IN AMROHA”, DUE FOR ANSWER IN THE LOK SABHA ON 05.02.2026

Projects taken up under AMRUT in Amroha City as updated by the State on AMRUT portal

SI No	Name of the Project	Sector	Cost (In ₹ Cr.)	Status
1	Development of park near house no. 1B/309 in Awas Vikas-2 ward no. 17, Khalsa Colony	Parks	0.16	Completed
2	Development of park near house no. 2C/301/304 in Awas Vikas-2 ward no. 17, Khalsa Colony	Parks	0.35	Completed
3	Development of Park in front of house no. 23 in Mohalla Awas Vikas-1 & Park near house no. 1B/150 in Mohalla Awas Vikas-2 in Ward no. 17 (Khalsa)	Parks	0.3	Completed
4	Development of Park near house no. 2B/336 in Awas Vikas 2 ward no. 17 Khalsa	Parks	0.3	Completed
5	Development of Park having overhead tank in Awas Vikas 1st ward no. 17 Khalsa	Parks	0.26	Completed
6	Amroha Septage Management	Sewerage/ Septage Management	4.8	Completed
7	Water Supply House connection in 6 Zones, Amroha	Water Supply	13.99	Completed
8	Development of park near house no. 1B/333 in Awas Vikas-2 ward no. 17, Khalsa Colony	Parks	0.22	99% works completed

ANNEXURE-II REFERRED TO IN REPLY TO PART (A) TO (C) OF UNSTARRED QUESTION NO. 1034 REGARDING “URBAN AMENITIES IN AMROHA”, DUE FOR ANSWER IN THE LOK SABHA ON 05.02.2026

Projects in Amroha District under AMRUT 2.0

Sn o.	District	ULB	Project Type	Project Title	Project cost (in Cr.)	Status
1	AMROHA	AMROHA (NPP)	Water Supply	24x7 Water Supply Project In Ward 08, Peergarh Of Nagar Palika Parishad Amroha	10.27	Contract Awarded
2	AMROHA	GAJRAULA (NPP)	Water Body Rejuvenation	Beautification Work Of Budhe Babu Pond Located In Moh Mayapuri.	2.25	Contract Awarded
3	AMROHA	AMROHA (NPP)	Water Body Rejuvenation	Panbadi Lake, Bijnaur Road, Lakdo, Amroha U.P	1.82	DPR Approved
4	AMROHA	AMROHA (NPP)	Water Body Rejuvenation	Raipur Lake, Opposite D.M Office, Amroha U.P	0.92	Contract Awarded
5	AMROHA	DHANAUR A (NPP)	Water Supply	Dhanaura Nagar Palika Re-Organization Water Supply Scheme	50	Contract Awarded
6	AMROHA	JOYA (NP)	Water Supply	Joya Nagar Panchayat Water Supply Reorganisation Scheme	25.68	Contract Awarded
7	AMROHA	HASANPUR (NPP)	Water Body Rejuvenation	Hasanpur Karbala Talab	1.95	Contract Awarded
8	AMROHA	DHANAUR A (NPP)	Water Body Rejuvenation	National Inter College Ke Pass Ke Pond	1.65	Contract Awarded
9	AMROHA	DHANAUR A (NPP)	Water Body Rejuvenation	Beautification Of Moh. Mahadev And Work Of Purodwar Near Anand Dham.	1.69	Contract Awarded
10	AMROHA	NAUGAWA N SADAT (NP)	Water Supply	Naugawan Sadat Nagar Panchayat Water Supply Re-Organization Scheme	55	Contract Awarded